

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 539/2021

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.61469/2021-EXEMPTION FROM FILING
AFFIDAVIT and IA No.61466/2021-PERMISSION TO APPEAR AND ARGUE IN
PERSON)

WITH

W.P.(C) No. 554/2021 (PIL-W)
(FOR ADMISSION)

Date : 21-06-2021 These petitions were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s)

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Reepak Kansal, Adv.
Mr. Yadunandan Bansal, Adv.
Ms. Ruhi Gupta, Adv.
Mr. Harisha S.R., AOR

Petitioner-in-person

For Respondent(s)

Mr. Tushar Mehta, S.G.
Ms. Aishwarya Bhati, ASG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Amit Sharma, Adv.
Mr. Sughosh Subramanian, Adv.
Mr. B.V. Balaram Das, AOR

GNCTD

Mr. Chirag M Shroff, AOR

Haryana

Dr. Monika Gusain, AOR

T.N.

Mr. D. Kumanan, Adv.

Intervenors

Mr. Rahul Joshi, AOR

Mr. Sumeer Sodhi, AOR
Mr. Varun Tankha, Adv.
Mr. Hussain Ali, Adv.
Mr. Siddhant Gupta, Adv.

Mr. Anand S. Jondhale, Adv.
Mr. Yashoda Jondhale, Adv.
Mr. Abdul Qadir, Adv.
Mr. Sunil Prem Lalla, Adv.
Mr. Satish Pandey, AOR

UPON hearing the counsel the Court made the following

O R D E R

We have heard Mr. S.B. Upadhyay, learned senior counsel for the petitioner, Mr. Gaurav Kumar Bansal, the petitioner in person, Mr. Tushar Mehta, learned Solicitor General and Ms. Aishwarya Bhati, learned ASG appearing for the respondents and Mr. Sumeer Sodhi and Mr. Anand S. Jondhale, learned counsel appearing for the intervenors.

Arguments concluded.

Judgment reserved.

Parties may file their short written notes within three days from today.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER